The House re-assembled at twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

Status of Navi Mumbai Airport

- *101. SHRI GOVINDRAO ADIK: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the present status of Navi Mumbai Airport after getting required environmental clearances;
- (b) whether any time-frame is fixed by Government to complete the Navi Mumbai Airport; and
 - (c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) The Environmental and Coastal Zone Regulation (CRZ) clearance to the Navi Mumbai International Airport (NMIA) project was accorded by the Ministry of Environment and Forest (MoEF) to City & Industrial Development Corporation of Maharashtra Limited (CIDCO), a Government of Maharashtra Undertaking on 22nd November, 2010 and imposed about sixty (60) specific conditions for construction and operation phase including general conditions. CIDCO is in the process of fulfilling these conditions and has tentatively laid down 2015 as timeline for completion of the project.

Financial status of Air India

- *102. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the Air India has sought Rs. 2,000 crore equity inclusion in the next financial year;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government had made a commitment to revive the national carrier;
 - (d) whether the Air India is also trying to restructure its debt through RBI; and
 - (e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Rs. 2000 crores has been released over the Financial Years 2009-10 and 2010-11. Air India had sought equity infusion of Rs.3,000 crores during the financial year 2011-12. To address its hugely negative debt

equity ratio and give flexibility to the company in its financial restructuring process, Ministry of Civil Aviation has requested to make a provision of Rs.2000 crores during Financial Year 2011-12 and Rs. 1200 crores has been provided in the Budget for 2011-12.

(c) to (e) Yes, Sir. As a long term solution for revival, Air India has prepared a Turnaround Plan which is being vetted by an independent consultant M/s. Deloitte & Touche as required by consortium of banks and RBI. Besides, operational restructuring, the turnaround plan also includes financial restructuring. M/s. SBI Caps have been appointed as advisor by Air India for the financial restructuring plan which includes conversion of the high cost short term loans into low cost long term loans and other measures to restore the liquidity position.

Changes in the management of Antrix Corporation

- $\dagger^* 103.$ SHRI RAMCHANDRA PRASAD SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that a decision for comprehensive changes in the management system of Antrix Corporation, a commercial institution associated with Indian Space Research Organisation, has been taken;
 - (b) if so, the changes to be introduced; and
 - (c) the justification of these changes at this time?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) to (c) Antrix Corporation was set up in 1992 under the Department of Space for promotion and commercial exploitation of space products, technical consultancy services and transfer of technologies developed by ISRO, as well as to facilitate development of space related industrial capabilities in India. Antrix executes commercial contracts with Indian and foreign customers, using the expertise and infrastructure of ISRO. The activities and level of operation of Antrix have grown many fold, with total revenue of the company increasing from a mere Rs. 0.56 crore in 1992-93 to Rs. 1058.90 crores in 2008-09. There have been significant changes in the national and international market for space-based products and services over these years. Therefore, it has been considered appropriate to comprehensively review the structure of Antrix for a more effective functioning of the company.

The Space Commission, in its 117th Meeting, held on July 02, 2010, set up a Committee under the Chairmanship of Shri V.V. Bhat, Member (Finance), Space Commission, with the following terms of reference:

(i) Review the working of Antrix and suggest changes/modifications keeping in view the change in the scenario at the national and international level;

[†]Original notice of the question was received in Hindi.